

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No210  
CP(IB)/260(AHM)2022

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Vedant Enterprise

.....Applicant

V/s

Aarvee Denims & Exports Ltd

.....Respondent

**Order delivered on 06/12/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jay Desai, Adv.  
For the Respondent : Dr. Hiten Parikh, PCA.

**ORDER**

Learned Counsel Mr. Desai for the Applicant seeks and is granted last chance to file rejoinder within 10 days.

List for hearing on 17.01.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**